

Statement

Names of the textile mills (both spinning and weaving mills) that are lying closed in Tamil Nadu and Pondicherry and the dates from which they are lying closed and the number of workers affected thereby

Sl. No.	Name of the closed Mills as on 31-3-85	Date of closure	No. of workers affected
<i>Tamil Nadu</i>			
1	Vesantha Mills Singanallur, Coimbatore	13-11-84	1283
2	Shri Kothandaram Spg., Mills, Madurai	22-12-87	248
3	Sree J nardana Mills Pvt. Ltd. Coimbatore	7-8-83	746
4	Jallaram Spinning Mills, Coimbatore	8-7-83	128
5	Sree Krishna Swamy Mills, Komaralayam	1-1-84	N.A.
6	Tirupur Cotton Spg. & Wvg. Mills, Tirupur	21-10-84	407
7	Senthuran Spg. Mills Pollanchi, Coimbatore	10-3-84	36
8	Sree V savi Spg. Mills Thirukkevilur	8-3-84	87
9	Sri Padma Mills, Coimbatore	22-2-81	148
10	Tamil Nadu Spinning Mills Ltd. Tirupur	8-6-81	92
11	Lakshmi Cotton Spg. Mills	18-3-85	218
12	Sree Hari Mills Pvt. Ltd. Coimbatore	9-4-84	657
13	Radha Spg. Mills, Tirupur	9-8-82	N.A.
14	Ramalakshmi Spinners	14-3-85	N.A.
<i>Pondicherry :</i>			
1	Anglo-French Textiles Ltd., Pondicherry	4-7-83	6860

669. [Transferred to the 15th May, 1985]

Allocation of Iron and Steel to Uttar Pradesh

670. SHRI KAPIL VERMA: Will the Minister of STEEL, MINES AND COAL be pleased to state:

(a) whether the Uttar Pradesh Government have submitted to the Central Government any proposal for allocation of iron and steel material; and

(b) if so, whether the proposal has since been approved; if not, by when a decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): (a) and (b) There is no State-wise allocation of iron and steel materials. These are supplied to the consumers based on their demand registered with main producers in terms of the Joint Plant Committee distribution guidelines. Supplies to Small Scale Units are made through the Small Scale Industries Corporations of respective States who are given bulk allocation by the Iron and Steel Controller. For the year 1985-86, a quantity of 51,065 tonnes of steel items have been allocated to the Uttar Pradesh Small Scale Industries Corporation against an allocation of 28,000 tonnes during 1984-85. Towards the end of January, 1985, a request for an additional alloca-

tion of 50,000 tonnes for the remaining period of 1984-85 was received; this request could not be met due to prior commitments of the main producers.

Financial liabilities of Industries Nationalised by State Governments

671. SHRI RAMKRISHNA MAZUMDER: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Central Government have issued a directive to the State Governments to bear the pre-take over financial liabilities of the industries, if nationalised by the State Governments;

(b) if so, what are the details in this regard;

(c) whether it is also a fact that the Central Government have received many representations from State Governments to reconsider the issue; and

(d) if so, what is the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (d) It was decided by the Central Government in December, 1984 that in the event of nationalisation of industrial units either by Central Government or by State Governments the entire pre-take-over and post-take-over dues of Banks and financial institutions should be fully protected. Necessary instructions in this regard were communicated to concerned Central Government Department and all the State Governments for their information and compliance.

Representations have been received from some of the State Governments requesting reconsideration of the policy on protection of dues of banks and financial institutions as formulated by the Central Government in December, 1984 which are under consideration.

Fraud in the Punjab and Sind Bank

672. SHRI J. P. GOYAL:
SHRI SURESH PACHOURI:
SHRI SURESH KALMADI:
SHRI DHARAM CHANDER PRASHANT:
SHRI ADINARAYANA REDDY:

Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a news-item published in the Blitz dated the 13th April, 1985 to the effect that Punjab and Sind Bank is heading for the biggest fraud in its history, running into any thing between Rs. 20 crores and 30 crores, and all in foreign dealings; if so, what are the details in this regard;

(b) whether Government have examined the report submitted by the Senior Manager of the Bank regarding the fraud; and

(c) if so, what action Government have taken or propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (c) The Government has seen the news item. The bank has already taken suitable action. The RBI is also following it up.

Confiscated goods lying in Customs Godowns

673. SHRI J. P. GOYAL:
SHRI RAMCHANDRA BHARADWAJ.

Will the Minister of FINANCE be pleased to state:

(a) what is the total value of confiscated goods lying in the Customs godowns as on 31st March, 1983, 31st March, 1984 and 31st March, 1985;

(b) what is the total value of confiscated goods sold through co-operatives during the last three years, year-wise;